

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 290/13, 291/13, 292/13, 235/13, 234/13 and 236/13

Dated: 27th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matters of :

Appeal No. 290 of 2013

**ESP Urja Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Appeal No. 291 of 2013

**Azure Power (Gujarat) Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Appeal No. 292 of 2013

**Millennium Synergy (Gujarat) Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.
Ms Shikha Ohri and
Mr S.R.Pandey, Legal Advisor for R-1

Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.
Ms Shikha Ohri and
Mr S.R.Pandey, Legal Advisor for R-1

Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

Appeal No. 236 of 2013

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Ms Anu Shree for R-2

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.
Ms Shikha Ohri and
Mr S.R.Pandey, Legal Advisor for R-1

Mr. Soparkar, Sr. Adv.
Mr Tejas Karia, Mr. Ramanuj Kumar,
Mr. Surjendu Sarkar Das, Ms. Siddharth
Agrawal

ORDER

Heard Mr. Soparkar Sr. counsel appearing for the Appellant in Appeal No. 290 of 2013 batch.

Post the matter for further arguments tomorrow i.e. **28th October, 2014 at 12:30 PM.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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